

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1644

ANSWERED ON:10.08.2011

SETTING UP OF TECHNICAL MANAGEMENT AND VOCATIONAL PROFESSIONAL INSTITUTES

Amlabe Shri Narayan Singh;Rana Shri Kadir

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has received proposals from various State Governments including Madhya Pradesh and Uttar Pradesh for setting up of technical colleges in their State;
- (b) if so, the details thereof;
- (c) the time by which such proposals are likely to approved;
- (d) whether All India Council for Technical Education has also proposed to set up technical, management and vocational/professional institutes in various parts of the country including Uttar Pradesh and Madhya Pradesh;
- (e) if so, the details thereof alongwith the locations identified for setting up of the same;and
- (f) the time by which the new institutes are likely to be set up?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a): Yes, Sir.

(b) & (c): 25 Proposals were received from the State Government of Uttar Pradesh and 6 proposals were received from State Government of Madhya Pradesh for setting up new technical colleges. The proposals received from these States have been processed as per laid down procedure and only one proposal from State Government of Madhya Pradesh has been found suitable complying with the All India Council for Technical Education (AICTE) norms and standards and has been granted approval for academic session 2011-12 as per provisions of Approval Process Handbook.No proposal is pending as on date.

(d): AICTE does not open or set up technical institutions in any discipline in the country at its own. However, AICTE invites proposals for setting up of new technical institutions from Society/Trust/Companies registered under section 25 of Companies Act, 1956/Central Government/State Government etc. every year and grants approval under the provision of clause 10 (k) of AICTE Act, 1987.

(e) & (f) : Does not arise.